

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 7

TP 255 of 2019 [CP(IB) 89 of 2019]

**Order under Section U/s 9 of IBC Code,2016**

**IN THE MATTER OF:**

Mahrukh Jafar Widow of Asad Jafar  
V/s

.....Applicant

Shree Maheshwar Hydel Power Corporation Ltd

.....Respondent

**Order delivered on ..16/07/2021**

**Coram:**

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)  
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Kunal Vaishnav, Advocate  
For the Respondent :None

**ORDER**

The documents of the petitioner are not available on DMS, hence, the petitioner is directed to complete formalities of e-filing of their respective documents within one week.

List the matter on 26.08.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

vc

-SD-  
**ABNI RANJAN KUMAR SINHA**  
**MEMBER(JUDICIAL)**